

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) A National Committee under the Chairmanship of Prime Minister has been constituted with a view to celebrate the birth centenary of Shri Krishna Menon in a befitting manner and to chalk out the programmes therefor

(b) and (c). The National Committee met on 20th November, 1995 and *inter alia* decided that the birth centenary celebrations would commence on 3rd May, 1996 and continue for a period of one year. The National Committee also decided that all the suggestions received should be examined and a suitable programme evolved by a Sub-Committee headed by the Minister of Human Resource development.

Accordingly, a Sub-Committee was set up which met on 25th June, 1996 and decided, among other things, to organise a commemorative public function both at New Delhi and London; to hold seminars and lectures; to set up suitable memorials for Shri V.K. Krishna Menon; and to collect and publish recordings of Shri Menon's UN speeches. A number of agencies are involved in the implementation of these programmes. Another meeting of the Sub-Committee is being convened shortly to review the progress made so far.

[Translation]

#### National Protected Monuments

3501. SHRI S.P. JAISWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of divisional offices functioning for the maintenance of protected national monuments along with the division-wise number of protected national monuments;

(b) whether more divisional offices are proposed to be set up for proper maintenance of the said monuments;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether attendants have been posted at all the protected monuments their maintenance;

(f) if not, the system in force for the maintenance and security of the said monuments; and

(g) the division-wise number of protected monuments on which till date no special repair works have been undertaken alongwith the reason therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (d). The Archaeological Survey of India has 17 Circles and two mini Circles for the maintenance of the centrally protected Monuments as enclosed in the Statement. In

addition a new Circle at Thrissur has been ordered to be commissioned with effect from 1 January, 1997.

(e) No Sir.

(f) Regular Monument Attendants have been posted at most of the centrally protected monuments. At other monuments where considered necessary, casual workers have been engaged.

(g) The conservation and preservation of the centrally protected monuments is a continuous process. Conservation works are taken up as per actual need and priority of conservation of monuments and the availability of resources

#### STATEMENT

##### List of Centrally Protected Monuments Circle-wise

S.No.	Name of Circle	Number of Monuments
1.	Agra	323
2.	Aurangabad (including Mini Circle Goa)	309
3.	Bangalore	203
4.	Bhopal	282
5.	Bhubaneswar	122
6.	Calcutta	117
7.	Chandigarh (including Mini Circle Shimla)	150
8.	Delhi	166
9.	Dharwad	301 (w.e.f. 1.11.96)
10.	Guwahati	72
11.	Hyderabad	134
12.	Jaipur	151
13.	Lucknow	362
14.	Chennai	401
15.	Patna	190
16.	Srinagar	64
17.	Thrissur	37 (w.e.f. 1.1.97)
18.	Vadodara	209
Total		3593

#### Bhimtangi Irrigation Project in Orissa

3502. SHRI MURALIDHAR JENA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Bhimtangi Irrigation Project in Orissa has been neglected;

(b) whether the areas covered by the irrigation project have been affected as a result thereof;

(c) if so, the reasons therefor; and